

Special Single Bench

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB). No. 312/KB/2017  
CORAM: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> August 2017, 10.30 A.M

Name of the Company	Viaan Industries Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mayank Kahrana  
2) Pranitk Gardai }  
} Advocates  
for the petitioner

Mr. Malva  
Advocate  
23.8.17

ORDER

The Ld. Counsel on behalf of the petitioner/Operational Creditor is present.

The petitioner submits that notice to the Corporate Debtor is incomplete as the same has been returned by the Postal Department with the remarks "Addressee not found".

The Ld. Counsel further submits that E-mail notice has been sent to the Corporate Debtor and proof of record has been submitted.

List the mater on 29-08-2017 for hearing.

  
K R JINAN  
MEMBER(J)